NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1071/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017

NAME OF THE PARTIES:

Safilo India Pvt. Ltd.

V/s.

Rockym Optimor Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME

DESIGNATION

SIGNATURE

PULKIT SHARMA Advocate for 1/5 FOX MANDAL Petitioner PARTNERS

ORDER C.P. No. 1071/I&BC/NCLT/MB/MAH/2017

- The Learned Representative of the Petitioner is present. 1.
- For want of time adjourned to 21.11.2017.

SD/-

SD/-

Bhaskara Pantula Mohan Member (Judicial) 16.10.2017

M.K. Shrawat Member (Judicial)